

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy
of the order
dt. 21.11.01 given
to the both
counsel.

Rabin
21/11/01

Prabh
S.O

21.11.2001.

In this disposed of matter, learned SSC has filed MA No. 849/01 seeking 45 days time from today to dispose of the representation of applicant. Learned counsel for applicant has no objection to this. In view of this MA is allowed and it is directed that the order of the Tribunal should be complied with within 45 days from today. MA is accordingly disposed of. Copy of this order to both sides.

J. M.
Vice-Chairman
21/11/01